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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

CP NO. 71/2004 IN
OA NO. 792/2003

This the 18th day of May, 2004.

HON'BLE SH. KULDIP SINGH, MEMBER (J)
HON'BLE SH. S.K. NAIK, MEMBER (A)

Brij Bhushan
Auditor A/C No.8307488
CDA Army Meerut Cantt
R/o B-7/12, Lekha Nagar,
Roorkee Road,
Meerut Cantt.
(None)

Versus

1. Km. Somi Tandan,
Officiating Controller General of Defence Accounts/
Finance Adviser (Defence Services)
West Block-V, R.K.Puram,
New Delhi.
2. Sh. Paras Ram
Controller of Defence Accounts (Army)
Meerut Cantt.
3. Sh. Mayank Sharma
Deputy CGDA (AN)
Office of CGDA,
West Block-V,
R.K.Puram, New Delhi.
4. Sh. Arvind R. Kaushal,
Joint CGDA (AN)
Office of CGDA,
West Block-V, R.K.Puram,
New Delhi.

(By Advocate: Sh. Mohar Singh)

O R D E R (ORAL)

By Sh. Kuldip Singh, Member (J)

Learned counsel for respondents points out that vide Annexure R-2 order passed by this Court have been fully complied with. Having regard to this, nothing survives in the CP. CP is dropped.

Naik
(S.K. NAIK)
Member (A)

Kul
(KULDIP SINGH)
Member (J)

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